

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 08.05.2015
COURT NO. : 2
ITEM NO. : 28

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 13270 OF 2015
WITH PRAYER FOR INTERIM RELIEF

KAILASH JAISWAL

..PETITIONER(S)

VERSUS

R. S. OJHA & ORS.

..RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 01.09.2014 passed by the High Court of Judicature at Allahabad in Writ Petition No. 62227 of 2008.

Thereafter, the I.A. No. 1 (Application for Condonation of delay in refiling) was listed before the Hon'ble Judge in Chamber on 20.04.2015, when the Court was pleased to pass the following order:

“Delay in refiling the special leave petition is condoned.”

In view of the above quoted order the matter is listed before the Hon'ble Court with this office report.

Dated this the 07th day of May, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. Siddharth Choudhary, Advocate

ASSISTANT REGISTRAR